

KARNATAKA LOKAYUKTA

No.Compt/Uplok/GLB-539/2012/ARE-3

M.S. Building,
Dr. B.R. Ambedkar Veedhi,
Bangalore.

Date: 01/06/2016.

**REPORT UNDER SECTION 12(3) OF
KARNATAKA LOKAYUKTA ACT, 1984**

Sub: Complaint against (1) Sri Dyamesh Bhovi the then President of Gauripura Grama Panchayath, Gangavathi Taluk, Koppal and (2) Sri B. Mahadevaiah (Mahadevappa) the then Executive Officer of Taluk Panchayath, Gangavathi about their misconduct as Public/Government Servants - reg.,

* * *

1. Complainants Sri Ramanagowda D. Patil of Gauripura Village and Sri Sharanagowda of Hunasinahatti village have filed two separate complaints making allegations against the President and Secretary of Gauripura Grama Panchayath and also against the Executive officer, Taluk Panchayath and Junior Engineers making allegations against them that while executing various projects undertaken under MGNREGA, they have committed irregularities and certain amounts have been misappropriated. On the basis of these complaints, an investigation was taken up under section 9 of the Karnataka Lokayukta Act, 1984, against (1) Sri Dyamesh Bhovi - President, Gauripura Grama Panchayath, Gauripura, Gangavathi Taluk, Koppal (2) Sri Prakash Hiremath, Secretary, Gauripura Grama Panchayath (3) Sri B. Mahadevaiah (Mahadevappa) - Executive Officer, Taluk

Panchayath, Gangavathi Taluk, Koppal presently working at Taluk Panchayath, Lingasur (4) Sri Veerabhadraiah, Junior Engineer and Nodal Officer, PRE-Sub-Division, Hospet (5) Sri Hulagappa- present Assistant Executive Engineer, PWD, Sub-Din, Siraguppa, Bellary District (6) Sri Hanumanthappa Kalapur, Secretary Grama Panchayath, Gauripura Gangavathi Taluk (hereinafter referred to as respondents no.1 to 6' for short)

2. According to the complainant, totally 45 projects were undertaken under MGNREGA scheme to be executed within the jurisdiction of Gauripura Village Panchayath during the year 2010-11 and 2011-12 at a total cost of Rs. 58,38,000/-. But, the projects were not executed properly and there is substandard work in certain projects and in certain other projects, amounts have been withdrawn without executing the project as per the approved scheme and their allegation is that, there is huge misappropriation of Government money.
3. The complaint filed by Sharanagowda of Hulasinahatti village has been registered in file no. Compt/Uplok/GLB/66/2012/ARE-6 against respondents no. 2,5 and 6 i.e., (2) Sri Prakash Hiremath, (5) Sri Hulugappa, (6) Sri Hanumanthappa Kalapur and whereas, complaint filed by Sri Ramanagowda has been registered in No. Compt/Uplok/GLB/539/ARE-3 against respondents 1 to 4 viz., Sri Dyamesh Bhovi, Sri Prakash Hiremath, Sri Mahadevappa (B. Mahadevaiah) and Sri Veerabhadraiah.

4. The file Uplok/GLB/66/2012 was referred to the Chief Engineer, TAC directing to investigate regarding the allegations made in the complaint about improper execution of the various projects undertaken under MGNREGA scheme within the jurisdiction of Gauripura Grama Panchayath and to submit a report. Assistant Executive Engineer appointed by the CE, TAC visited Gauripura Village and inspected all the 45 projects executed under the scheme and submitted a report pointing out certain irregularities in execution of 13 projects out of 45 projects.

In his report irregularities have been noticed in the following 13 projects.

1) **Construction of drain at Doddatanda Main Road**

ಸದರಿ ಕಾಮಗಾರಿಯ ಅಂದಾಜನ್ನು ರೂ.5.00 ಲಕ್ಷಗಳಿಗೆ ತಯಾರಿಸಿ ಮಂಜೂರಾತಿ ಪಡೆದಿರುವುದು ದಾಖಲಾತಿಗಳಿಂದ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಕಾಮಗಾರಿಗಾಗಿ ಒಟ್ಟು ರೂ.4,98,875/-ಗಳಷ್ಟು ವೆಚ್ಚ ಮಾಡಿರುವುದು ಅಳತೆ ಪುಸ್ತಕ ಸಂಖ್ಯೆ: 28521, ಪುಟ ಸಂಖ್ಯೆ: 4 ರಿಂದ 5ರಲ್ಲಿ ನಮೂದು ಮಾಡಿರುತ್ತಾರೆ. ಚರಂಡಿಯ ಉದ್ದವನ್ನು ಅಳತೆ ಪುಸ್ತಕದಲ್ಲಿ 125.00 ಮೀ. ಎಂದು ನಮೂದಿಸಿರುತ್ತಾರೆ.

ಸದರಿ ಚರಂಡಿಯನ್ನು ಸ್ಥಳದಲ್ಲಿ ಅಳೆಯಲಾಗಿ, ಚರಂಡಿಯ ಒಟ್ಟು ಉದ್ದವು 87.50 ಮೀ. ಗಳಿದ್ದು, ಇದರಲ್ಲಿ ಕೇವಲ 60.00 ಮೀ. ಉದ್ದದ ಚರಂಡಿ ಕಾಮಗಾರಿಯು ಸುಸ್ಥಿತಿಯಲ್ಲಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಇನ್ನೂಳಿದ 65.00 ಮೀ.,ಗಳು ಕಡಿಮೆ ಇರುವುದು ಸ್ಥಳ ಪರಿವೀಕ್ಷಣೆ ಸಮಯದಲ್ಲಿ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ 65.00 ಮೀ.,ಗಳಿಗಾಗಿ ರೂ.2,59,415/-ಗಳು ಹೆಚ್ಚಾಗಿ ಪಾವತಿ ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

2) **Construction of Compound Wall to Anganawadi School at Doddatanda Village**

ಸದರಿ ಕಾಮಗಾರಿಯ ಅಂದಾಜನ್ನು ರೂ.4,00,000/-ಗಳಿಗೆ ತಯಾರಿಸಿ, ಮಂಜೂರಾತಿ ಪಡೆದಿರುವುದು ದಾಖಲಾತಿಗಳಿಂದ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಕಾಮಗಾರಿಗಾಗಿ ಒಟ್ಟು ರೂ.3,27,374/- ಗಳಷ್ಟು ವೆಚ್ಚ ಮಾಡಿರುವುದು ಅಳತೆ ಪುಸ್ತಕ ಸಂಖ್ಯೆ: 6359, ಪುಟ

ಸಂಖ್ಯೆ: 82 ರಿಂದ 84ರಲ್ಲಿ ನಮೂದು ಮಾಡಿರುತ್ತಾರೆ. ಕಾಂಪೌಂಡ್ ವಾಲ್‌ನ ಉದ್ದವನ್ನು ಅಳತೆ ಪುಸ್ತಕದಲ್ಲಿ 45.00 ಮೀ. ಎಂದು ನಮೂದಿಸಿರುತ್ತಾರೆ.

ಸದರಿ ಕಾಂಪೌಂಡ್ ವಾಲ್ ಅನ್ನು ಸ್ಥಳದಲ್ಲಿ ಅಳೆಯಲಾಗಿ, ಕಾಂಪೌಂಡ್ ವಾಲ್‌ನ ಉದ್ದವು 41.70 ಮೀ. ಗಳಾಗಿರುತ್ತದೆ. ಇನ್ನೂಳಿದ 4.30 ಮೀ., ಉದ್ದ ಕಡಿಮೆ ಇರುವುದು ಸ್ಥಳ ಪರಿವೀಕ್ಷಣೆ ಸಮಯದಲ್ಲಿ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ 4.30 ಮಿ., ಗಳಿಗಾಗಿ ರೂ.31,282/- ಗಳು ಹೆಚ್ಚಾಗಿ ಪಾವತಿ ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

3) **Construction of Drain from main road to Dodda tanda.**

ಸದರಿ ಕಾಮಗಾರಿಯ ಅಂದಾಜನ್ನು ರೂ.1,00,000/- ಗಳಿಗೆ ತಯಾರಿಸಿ, ಮಂಜೂರಾತಿ ಪಡೆದಿರುವುದು ದಾಖಲಾತಿಗಳಿಂದ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಕಾಮಗಾರಿಗಾಗಿ ಒಟ್ಟು ರೂ.99,097/-ಗಳು ವೆಚ್ಚ ಮಾಡಿರುವುದು ಅಳತೆ ಪುಸ್ತಕ ಸಂಖ್ಯೆ:26521, ಪುಟ ಸಂಖ್ಯೆ: 14 ರಿಂದ 15ರಲ್ಲಿ ನಮೂದು ಮಾಡಿರುತ್ತಾರೆ. ಚರಂಡಿಯ ಉದ್ದವನ್ನು ಅಳತೆ ಪುಸ್ತಕದಲ್ಲಿ 52.00 ಮೀ., ಎಂದು ನಮೂದಿಸಿರುತ್ತಾರೆ.

ಸದರಿ ಚರಂಡಿಯನ್ನು ಸ್ಥಳದಲ್ಲಿ ಅಳೆಯಲಾಗಿ, ಚರಂಡಿಯ ಒಟ್ಟು ಉದ್ದವು 42.00 ಮೀ., ಗಳಾಗಿರುತ್ತದೆ. ಇನ್ನೂಳಿದ 10.00 ಮೀ., ಉದ್ದ ಕಡಿಮೆ ಇರುವುದು ಸ್ಥಳ ಪರಿವೀಕ್ಷಣೆ ಸಮಯದಲ್ಲಿ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ 10.00 ಮೀ., ಗಳಿಗಾಗಿ ರೂ.19,057/-ಗಳು ಹೆಚ್ಚಾಗಿ ಪಾವತಿ ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

4) **Construction of Drain from Krishna murthy's house to Pond at Hulasanahatti.**

ಸದರಿ ಕಾಮಗಾರಿಯ ಅಂದಾಜನ್ನು ರೂ.1,48,000/- ಗಳಿಗೆ ತಯಾರಿಸಿ, ಮಂಜೂರಾತಿ ಪಡೆದಿರುವುದು ದಾಖಲಾತಿಗಳಿಂದ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಕಾಮಗಾರಿಗಾಗಿ ಒಟ್ಟು ರೂ.1,47,874/- ವೆಚ್ಚ ಮಾಡಿರುವುದು ಅಳತೆ ಪುಸ್ತಕ ಸಂಖ್ಯೆ: 26521, ಪುಟ ಸಂಖ್ಯೆ: 31 ರಿಂದ 32ರಲ್ಲಿ ನಮೂದು ಮಾಡಿರುತ್ತಾರೆ. ಚರಂಡಿಯ ಉದ್ದವನ್ನು ಅಳತೆ ಪುಸ್ತಕದಲ್ಲಿ 36.00 ಮೀ., ಎಂದು ನಮೂದು ಮಾಡಿರುತ್ತಾರೆ.

ಸದರಿ ಚರಂಡಿಯನ್ನು ಸ್ಥಳದಲ್ಲಿ ಅಳೆಯಲಾಗಿ, ಚರಂಡಿಯ ಒಟ್ಟು ಉದ್ದವು 24.00 ಮೀ., ಗಳಾಗಿರುತ್ತದೆ. ಇನ್ನೂಳಿದ 12.00 ಮೀ., ಉದ್ದ ಕಡಿಮೆ ಇರುವುದು ಸ್ಥಳ ಪರಿವೀಕ್ಷಣೆ ಸಮಯದಲ್ಲಿ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ 12.00 ಮೀ., ಗಳಿಗಾಗಿ ರೂ.49,291/- ಹೆಚ್ಚಾಗಿ ಪಾವತಿ ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

5) **Improvement of Road from Agasi Primary School at Hulasanahatti.**

ಸದರಿ ಕಾಮಗಾರಿಯ ಅಂದಾಜನ್ನು ರೂ.80,000/-ಗಳಿಗೆ ಮಂಜೂರಾತಿಯಾಗಿರುವುದು ದಾಖಲಾತಿಗಳಿಂದ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಕಾಮಗಾರಿಯ ಅಳತೆಗಳನ್ನು ಅಳತೆ ಪುಸ್ತಕ ಸಂಖ್ಯೆ: 26520, ಪುಟ ಸಂಖ್ಯೆ: 115ರಲ್ಲಿ ನಮೂದಿಸಿ, ರೂ.31,226/- ಗಳಷ್ಟು ವೆಚ್ಚವಾಗಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಕಾಮಗಾರಿ ನಿರ್ವಹಿಸದೆ ಇರುವುದರಿಂದ ರೂ.31,226/- ಪಾವತಿ ಮಾಡಿ, ಇದರಿಂದ ಹಣ ದುರ್ಬಳಕೆಯಾಗಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

6) **Construction of Krushi Honda at Hulasanahatti.**

ಸದರಿ ಕಾಮಗಾರಿಯ ಅಂದಾಜನ್ನು ರೂ.3,00,000/-ಗಳಿಗೆ ತಯಾರಿಸಿ, ಮಂಜೂರಾತಿ ಪಡೆದಿರುವುದು ದಾಖಲಾತಿಗಳಿಂದ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಕಾಮಗಾರಿಗಾಗಿ ಒಟ್ಟು ರೂ.1,35,830/-ಗಳು ವೆಚ್ಚ ಮಾಡಿರುವುದು ಅಳತೆ ಪುಸ್ತಕ ಸಂಖ್ಯೆ: 26520, ಪುಟ ಸಂಖ್ಯೆ: 103ರಲ್ಲಿ $25.00 \times 25.00 \times 1.80$ ಮೀ., = 1125.00 ಘ.ಮೀ., ಎಂದು ನಮೂದಿಸಿರುತ್ತಾರೆ.

ಸದರಿ ಕೃಷಿ ಹೊಂಡಾವನ್ನು ಸ್ಥಳದಲ್ಲಿ ಅಳೆಯಲಾಗಿ, $25.00 \times 15.00 \times 1.80$ ಮೀ., = 675.00 ಘ.ಮೀ., ಗಳಾಗಿರುತ್ತದೆ. ಇನ್ನೂಳಿದ 450.00 ಘ.ಮೀ., ಕಡಿಮೆ ಇರುವುದು ಸ್ಥಳ ಪರಿವೀಕ್ಷಣೆ ಸಮಯದಲ್ಲಿ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ 450.00 ಘ.ಮೀ., ಗಳಿಗಾಗಿ ರೂ.54,328/-ಗಳು ಹೆಚ್ಚಾಗಿ ಪಾವತಿ ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

7) **Construction of Drain at Chikkatanda.**

ಸದರಿ ಕಾಮಗಾರಿಯ ಅಂದಾಜನ್ನು ರೂ.5,00,000/- ಗಳಿಗೆ ತಯಾರಿಸಿ, ಮಂಜೂರಾತಿ ಪಡೆದಿರುವುದು ದಾಖಲಾತಿಗಳಿಂದ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಕಾಮಗಾರಿಗಾಗಿ ಒಟ್ಟು ರೂ.4,99,886/- ಗಳು ವೆಚ್ಚ ಮಾಡಿರುವುದು ಅಳತೆ ಪುಸ್ತಕ ಸಂಖ್ಯೆ: 26521, ಪುಟ ಸಂಖ್ಯೆ: 6 ರಿಂದ 8 ರಲ್ಲಿ ನಮೂದು ಮಾಡಿರುತ್ತಾರೆ. ಚರಂಡಿಯ ಉದ್ದವನ್ನು ಅಳತೆ ಪುಸ್ತಕದಲ್ಲಿ 95.00 ಮೀ., ಎಂದು ನಮೂದಿಸಿರುತ್ತಾರೆ.

ಸದರಿ ಚರಂಡಿಯನ್ನು ಸ್ಥಳದಲ್ಲಿ ಅಳೆಯಲಾಗಿ, ಚರಂಡಿಯ ಒಟ್ಟು ಉದ್ದವು 86.00 ಮೀ., ಗಳಾಗಿರುತ್ತದೆ. ಇನ್ನೂಳಿದ 9.00 ಮೀ., ಉದ್ದ ಕಡಿಮೆ ಇರುವುದು ಸ್ಥಳ ಪರಿವೀಕ್ಷಣೆ ಸಮಯದಲ್ಲಿ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ 9.00 ಮೀ., ಗಳಿಗಾಗಿ ರೂ.47,357/-ಗಳು ಹೆಚ್ಚಾಗಿ ಪಾವತಿ ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

8) **Construction of Drain work from Nayakappa's house to big drain.**

ಸದರಿ ಕಾಮಗಾರಿಯ ಅಂದಾಜನ್ನು ರೂ.1,00,000/- ಗಳಿಗೆ ತಯಾರಿಸಿ, ಮಂಜೂರಾತಿ ಪಡೆದಿರುವುದು ದಾಖಲಾತಿಗಳಿಂದ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಕಾಮಗಾರಿಗಾಗಿ ಒಟ್ಟು ರೂ.99,812/- ಗಳು ವೆಚ್ಚ ಮಾಡಿರುವುದು ಅಳತೆ ಪುಸ್ತಕ ಸಂಖ್ಯೆ: 6359, ಪುಟ ಸಂಖ್ಯೆ: 49 ರಿಂದ 50ರಲ್ಲಿ ನಮೂದು ಮಾಡಿರುತ್ತಾರೆ. ಚರಂಡಿಯ ಉದ್ದವನ್ನು ಅಳತೆ ಪುಸ್ತಕದಲ್ಲಿ 33.00 ಮೀ., ಎಂದು ನಮೂದಿಸಿರುತ್ತಾರೆ.

ಸದರಿ ಚರಂಡಿಯನ್ನು ಸ್ಥಳದಲ್ಲಿ ಅಳೆಯಲಾಗಿ, ಚರಂಡಿಯ ಒಟ್ಟು ಉದ್ದವು 21.00 ಮೀ., ಗಳಾಗಿರುತ್ತದೆ. ಇನ್ನೂಳಿದ 12.00 ಮೀ., ಉದ್ದ ಕಡಿಮೆ ಇರುವುದು ಸ್ಥಳ ಪರಿವೀಕ್ಷಣೆ ಸಮಯದಲ್ಲಿ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ 12.00 ಮೀ., ಗಳಿಗಾಗಿ ರೂ.36,295 ಹೆಚ್ಚಾಗಿ ಪಾವತಿ ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

9) **Providing flooring at Devalapura.**

ಸದರಿ ಕಾಮಗಾರಿಯ ಅಂದಾಜನ್ನು ರೂ.3,00,000/- ತಯಾರಿಸಿ, ಮಂಜೂರಾತಿ ಪಡೆದಿರುವುದು ದಾಖಲಾತಿಗಳಿಂದ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಕಾಮಗಾರಿಗಾಗಿ ಒಟ್ಟು ರೂ.2,99,711/-ಗಳ ವೆಚ್ಚ ಮಾಡಿರುವುದು ಅಳತೆ ಪುಸ್ತಕ ಸಂಖ್ಯೆ: 26521, ಪುಟ ಸಂಖ್ಯೆ: 22 ಮತ್ತು 23ರಲ್ಲಿ ನಮೂದು ಮಾಡಿರುತ್ತಾರೆ. ಹಾಸು ಬಂಡೆಯ ಉದ್ದವನ್ನು 51.50, ಅಗಲ 5.25 ಮೀ., ಎಂದು ನಮೂದಿಸಿರುತ್ತಾರೆ.

ಸದರಿ ಹಾಸು ಬಂಡೆಯನ್ನು ಸ್ಥಳದಲ್ಲಿ ಅಳೆಯಲಾಗಿ, ಹಾಸು ಬಂಡೆಯ ಉದ್ದವು 45.00 ಮೀ., ಗಳಾಗಿದ್ದು, ಅಗಲವು 3.70 ಮೀ., ಗಳಾಗಿರುತ್ತದೆ. ಇನ್ನೂಳಿದ 6.50 ಮೀ., ಉದ್ದ, 1.55 ಮೀ., ಅಗಲ ಕಡಿಮೆ ಇರುವುದು ಸ್ಥಳ ಪರಿವೀಕ್ಷಣೆ ಸಮಯದಲ್ಲಿ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ 6.50 ಮೀ., ಉದ್ದ, 1.55 ಮೀ., ಅಗಲ ಗಳಿಗಾಗಿ, ರೂ.5,035/-ಗಳ ಹೆಚ್ಚಾಗಿ ಪಾವತಿ ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

10) **Construction of Drain from Gauripura Main Road to Devalapura Road.**

ಸದರಿ ಕಾಮಗಾರಿಯ ಅಂದಾಜನ್ನು ರೂ.10,00,000/- ಗಳಿಗೆ ತಯಾರಿಸಿ, ಮಂಜೂರಾತಿ ಪಡೆದಿರುವುದು ದಾಖಲಾತಿಗಳಿಂದ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಕಾಮಗಾರಿಗಾಗಿ ಒಟ್ಟು ರೂ.6,59,967/-ಗಳ ವೆಚ್ಚ ಮಾಡಿರುವುದು ಅಳತೆ ಪುಸ್ತಕ ಸಂಖ್ಯೆ: 26521ರಲ್ಲಿ, ಪುಟ ಸಂಖ್ಯೆ: 16 ರಿಂದ 18ರವರೆಗೆ ನಮೂದು ಮಾಡಿರುತ್ತಾರೆ. ಚರಂಡಿಯ ಉದ್ದವನ್ನು ಅಳತೆ ಪುಸ್ತಕದಲ್ಲಿ 121.50 ಎಂದು ನಮೂದಿಸಿರುತ್ತಾರೆ.

ಸದರಿ ಚರಂಡಿಯನ್ನು ಸ್ಥಳದಲ್ಲಿ ಅಳೆಯಲಾಗಿ, ಚರಂಡಿಯ ಒಟ್ಟು ಉದ್ದವು 98.00 ಮೀ., ಗಳಾಗಿರುತ್ತದೆ. ಇನ್ನೂಳಿದ 23.50 ಮೀ., ಉದ್ದ ಕಡಿಮೆ ಇರುವುದು ಸ್ಥಳ ಪರಿವೀಕ್ಷಣೆ ಸಮಯದಲ್ಲಿ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ 23.50 ಮೀ., ಗಳಿಗಾಗಿ ರೂ.1,27,648/- ಗಳು ಹೆಚ್ಚಾಗಿ ಪಾವತಿ ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

11) **Construction of Drain in Gauripura Village.**

ಸದರಿ ಕಾಮಗಾರಿಯನ್ನು ಪರಿವೀಕ್ಷಣೆ ಮಾಡಲಾಗಿ, ಸದರಿ ಚರಂಡಿಯ ಕೋಪಿಂಗ್ ಕಾಂಕ್ರೀಟ್‌ಗಳು ಕಿತ್ತು ಹೋಗಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಚರಂಡಿಯ ಉದ್ದವು 21.95 ಮೀ. ಗಳಿದ್ದು, ಕೋಪಿಂಗ್ ಅಳತೆಯು 2 ಮೀ., x 21.95 ಮೀ., x 0.38 ಮೀ., x 0.10 ಮೀ., ಗಳಾಗಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಕೋಪಿಂಗ್ ಕಾಂಕ್ರೀಟಿನ ಪರಿಮಾಣವು 1.66 ಘ.ಮೀ., ಗಳಾಗಿದ್ದು, 1.00 ಘನ ಕೋಪಿಂಗ್ ಕಾಂಕ್ರೀಟಿನ ದರವು ರೂ.3,850/-ಗಳಾಗಿದ್ದು, 1.66 ಘ.ಮೀ., ಕೋಪಿಂಗ್ ಕಾಂಕ್ರೀಟಿನ ಮೊತ್ತ = 1.66 ಘ.ಮೀ., x ರೂ.3,850/- = ರೂ.6,422/- ಹೆಚ್ಚುವರಿಯಾಗಿ ಪಾವತಿ ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

12) **Construction of Drain at S.C. Colony in Chikkavadrakal.**

ಸದರಿ ಕಾಮಗಾರಿಯ ಅಂದಾಜನ್ನು ರೂ.1,00,000/-ಗಳಿಗೆ ತಯಾರಿಸಿ, ಮಂಜೂರಾತಿ ಪಡೆದಿರುವುದು ದಾಖಲಾತಿಗಳಿಂದ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಕಾಮಗಾರಿಗಾಗಿ ಒಟ್ಟು ರೂ.99,704/-ಗಳು ವೆಚ್ಚ ಮಾಡಿರುವುದು ಅಳತೆ ಪುಸ್ತಕ ಸಂಖ್ಯೆ: 26520, ಪುಟ ಸಂಖ್ಯೆ: 13 ಮತ್ತು 14ರಲ್ಲಿ ನಮೂದು ಮಾಡಿರುತ್ತಾರೆ. ಚರಂಡಿಯ ಉದ್ದವನ್ನು ಅಳತೆ ಪುಸ್ತಕದಲ್ಲಿ 32.00 ಮೀ., ಎಂದು ನಮೂದಿಸಿರುತ್ತಾರೆ.

ಸದರಿ ಚರಂಡಿಯ ಸ್ಥಳದಲ್ಲಿ ಅಳೆಯಲಾಗಿ, ಚರಂಡಿಯ ಒಟ್ಟು ಉದ್ದವು 26.00 ಮೀ., ಗಳಾಗಿರುತ್ತದೆ. ಇನ್ನೂಳಿದ 6.00 ಮೀ., ಉದ್ದ ಕಡಿಮೆ ಇರುವುದು ಸ್ಥಳ ಪರಿವೀಕ್ಷಣೆ ಸಮಯದಲ್ಲಿ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ 6.00 ಮೀ., ಗಳಿಗಾಗಿ ರೂ.18,694/- ಹೆಚ್ಚಾಗಿ ಪಾವತಿ ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

13) **Construction of Drain from Adavi bhavi Village to inner Road.**

ಸದರಿ ಕಾಮಗಾರಿಯ ಅಂದಾಜನ್ನು ರೂ.1,00,000/-ಗಳಿಗೆ ತಯಾರಿಸಿ, ಮಂಜೂರಾತಿ ಪಡೆದಿರುವುದು ದಾಖಲಾತಿಗಳಿಂದ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ ಕಾಮಗಾರಿಗಾಗಿ ಒಟ್ಟು ರೂ.99,720/-ಗಳು ವೆಚ್ಚ ಮಾಡಿರುವುದು ಅಳತೆ ಪುಸ್ತಕ ಸಂಖ್ಯೆ: 26521, ಪುಟ ಸಂಖ್ಯೆ: 11 ಮತ್ತು 12ರಲ್ಲಿ ನಮೂದು ಮಾಡಿರುತ್ತಾರೆ. ಚರಂಡಿಯ ಉದ್ದವನ್ನು ಅಳತೆ ಪುಸ್ತಕದಲ್ಲಿ 24.00 ಮೀ., ಎಂದು ನಮೂದಿಸಿರುತ್ತಾರೆ.

ಸದರಿ ಚರಂಡಿಯ ಸ್ಥಳದಲ್ಲಿ ಅಳೆಯಲಾಗಿ, ಚರಂಡಿಯ ಒಟ್ಟು ಉದ್ದವು 20.00 ಮೀ., ಗಳಾಗಿರುತ್ತದೆ. ಇನ್ನೂಳಿದ 4.00 ಮೀ., ಉದ್ದ ಕಡಿಮೆ ಇರುವುದು ಸ್ಥಳ ಪರಿವೀಕ್ಷಣೆ

ಸಮಯದಲ್ಲಿ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಸದರಿ 4.00 ಮೀ., ಗಳಿಗಾಗಿ ರೂ.16,620/- ಹೆಚ್ಚಾಗಿ ಪಾವತಿ ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

5. According to his report, a total sum of Rs. 7,02,670/- has been misappropriated in execution of 13 projects. As per the investigation report, recommendation has been made to the State Government under Section 12(3) of the Karnataka Lokayukta Act to initiate disciplinary proceedings against Sri Hulugappa, Sri Veerabhadraiah and Sri Prakash Hiremath and accordingly, the enquiry so ordered is pending against them in LOK/ARE-4/14-A/454/2013. Hanumanthappa Kalapur the then Secretary since died on 2.8.2011, his name came to be dropped.
6. So far as the proposal against Dyamesh Bhovi - the then President of Gauripura Gram Panchayath and Sri B. Mahadevaiah (Mahadevappa) the then Executive Officer, Taluk Panchayath, Gangavathi to initiate action against them for the irregularities they have committed in execution of the above mentioned 13 projects are concerned, their objections, to the allegations made against them by the complainant was called for.

Sri Dyamesh Bhovi the then President of Gauripura Gram Panchayath admitted that he was working as President of Gauripura Grama Panchayath during the relevant period. But he has denied his role in the alleged irregularities stated to have been committed in execution of certain projects and denied the allegations made against him.

Sri B. Mahadevaiah (Mahadevappa) the then Executive Officer, Taluk Panchayath, Gangavathi has admitted that, he was working as Executive Officer Taluk Panchayath, Gangavathi from 18.8.2008 to 31.12.2012 but he has denied any irregularities in execution of the projects and according to him, he was not in any way responsible for the alleged irregularities.

7. On considering the materials on record, there are ample materials to conclude that a sum of Rs. 7,02,670/- has been misappropriated in execution of following 13 projects

ಕ್ರ.ಸಂ.	ಕಾಮಗಾರಿಯ ಹೆಸರು	ದುರ್ಬಳಕೆಯಾಗಿರುವ ಮೊತ್ತ (ರೂ.ಗಳಲ್ಲಿ)
1)	Construction of drain at Doddatanda Main Road (ಕ್ರಮ ಸಂಖ್ಯೆ 28)	2,59,415.00
2)	Construction of Compound Wall to Anganawadi School at Doddatanda Village (ಕ್ರಮ ಸಂಖ್ಯೆ 23)	31,282.00
3)	Construction of Drain from main road to Dodda tanda. (ಕ್ರಮ ಸಂಖ್ಯೆ 24)	19,057.00
4)	Construction of Drain from Krishna murthy's house to Pond at Hulasanahatti (ಕ್ರಮ ಸಂಖ್ಯೆ 45)	49,291.00
5)	Improvement of Road from Agasi Primary School at Hulasanahatti (ಕ್ರಮ ಸಂಖ್ಯೆ 39)	31,226.00
6)	Construction of Krushi Honda at Hulasanahatti (ಕ್ರಮ ಸಂಖ್ಯೆ 43)	54,328.00
7)	Construction of Drain at Chikkatanda. (ಕ್ರಮ ಸಂಖ್ಯೆ 22)	47,357.00
8)	Construction of Drain work from Nayakappa's house to big drain. (ಕ್ರಮ ಸಂಖ್ಯೆ 36)	36,295.00
9)	Providing flooring at Devalapura. (ಕ್ರಮ ಸಂಖ್ಯೆ 11)	5,035.00
10)	Construction of Drain from Gauripura Main Road to Devalapura Road. (ಕ್ರಮ ಸಂಖ್ಯೆ 3)	1,27,648.00

11)	Construction of Drain at S.C. Colony in Chikkavadrakal. (ಕ್ರಮ ಸಂಖ್ಯೆ 12)	18,694.00
12)	Construction of Drain from Adavi bhavi Village to inner Road. (ಕ್ರಮ ಸಂಖ್ಯೆ 29)	16,620.00
13)	Construction of Drain in Gauripura Village. (ಕ್ರಮ ಸಂಖ್ಯೆ 1)	6,422.00
	ಒಟ್ಟು	7,02,670.00

8. Sri Dyamesha Hanumantha Bhovi the then President of Gauripura Grama Panchayath is no longer the President of Grama Panchayath, since his tenure has been expired. Sri B. Mahadevaiah (Mahdevappa) the then Executive Officer, Taluk Panchayath, Gangavathi has been retired from service on 31.10.2012 on attaining his age of superannuation. Hence, no disciplinary proceedings can be initiated against them at this stage. But they are to be held responsible for misappropriation of Rs. 7,02,670/- due to non-execution of 13 projects as per the approved scheme, thereby caused pecuniary loss to the State Government and liable for recovery of the said amount along with interest.

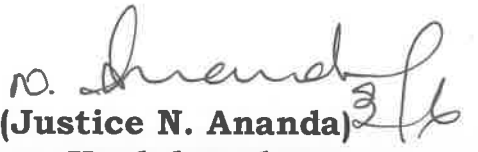
9. In view of the said facts, and materials on record, the replies offered by them are not found satisfactory to drop the proceedings against them.

10. The facts supported by the materials on record prima facie show that the Sri B. Mahadevaiah (Mahadevappa) being Public/Government servant, has failed to maintain absolute integrity besides absolute devotion to duty and also acted in a

manner unbecoming of Public/Government servant, and thereby committed misconduct. Sri Dyamesh Bhovi the then President of Gauripura Grama Panchayath being a public servant, has failed to perform his statutory duties under the provisions of Panchayath Raj Act and has committed misconduct as provided under Section 43-A of the Panchayath Raj Act 1993.

11. Since, Sri B. Mahadevaiah (Mahadevappa) the then Executive Officer of Taluk Panchayath, Gangavathi has retired from service on 31.10.2012 and Sri Dyamesh Bhovi the then President of Gauripura Grama Panchayath is no longer the President and since they have caused pecuniary loss to the State Government, the Competent Authority is directed to recover the pecuniary loss amounting to Rs. 7,02,670/- caused to the State Government as provided under law by filing a civil suit against them before competent civil court and also initiating criminal proceedings against them for their alleged misconduct.
12. Further, as per Section 12(4) of Karnataka Lokayukta Act, 1984, the Competent Authority is required to intimate this Authority within three months from the date of receipt of this report, the action taken or proposed to be taken on this report.

Connected records are enclosed.


(Justice N. Ananda)
Upalokayukta,
State of Karnataka.

